

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of Registrar General at Srinagar)**

e-mail: (non-gazettedsectionmainwing@gmail.com)

**Subject:** Appointment of Lift Operators in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notice No. 02 of 2022/RG/NG dated 25-05-2022.

**ORDER**

**No. 913 of 2023/RG/NG-421(I) Dated: 16-08-2023**

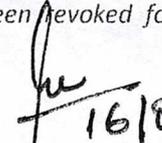
Consequent upon the finalization of selection process and approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following selected candidates (category wise and in order of merit) are temporarily appointed as Lift Operators in pay Level 4 – (25500-81100) in the High Court of Jammu & Kashmir and Ladakh.

| S. No. | ID                      | Name, Parentage and Residence<br>S/Shri   | Category |
|--------|-------------------------|---|----------|
| 1.     | '2200000005087700000047 | Shri Akhil Khajuria S/O Shri Rajinder Kumar<br>R/O Nagrota Gujroo, Ramkot, Kathua | OM       |
| 2.     | '2200000005087700000030 | Shri Danish Ashraf S/O Shri Mohammad<br>Ashraf Rather R/O Kangan, Ganderbal       | RBA      |
| 3.     | '2200000005087700000105 | Shri Inderjeet Singh S/O Shri Saroop Chand<br>R/O W. No. 7, Pochhal, Kishtwar     | SC       |

**Note:**

- a) The appointees shall join in the office of Registrar General, High Court of Jammu & Kashmir and Ladakh at Srinagar within a period of 21 days from the date of the issuance of this Order. In case any appointee fails to join within the stipulated period, his appointment shall be deemed cancelled without any further notice.
- b) The appointment of the above mentioned candidates shall be subject to verification of the requisite documents and their antecedents. In case, they fail in verification of documents and/or antecedents, their appointment shall be deemed to have been revoked forthwith without any further notice.

**By order.**

  
16/8/23.  
**(Shahzad Azeem)**  
**Registrar General**

**No: 35458-77 of 2023/RG/NG Dated 16-08-2023**

**Copy to: -**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
... for kind information of His Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Registrar Judicial, High Court Wing, Jammu/Srinagar
5. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
6. Registrar Rules, High Court of J&K and Ladakh, Srinagar
7. Registrar (Adm.)/Recruitment/Management, High Court Main Wing, Srinagar
8. Additional Registrar (Adm.), High Court Main Wing, Srinagar

9. Director Finance, High Court Main Wing, Srinagar  
....for information
- ✓ 10. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
11. Accounts Officer, High Court Wing, Jammu/Srinagar  
.....for information
12. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
13. S/Shri \_\_\_\_\_  
Lift Operators, for information and compliance.
14. Order Book

  
16/8/23  
Registrar General